

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

CP 45 of 2020 With  
Comp. Appl/5(AHM) 2021 CP 45 of 2020

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2021**

**Name of the Company:** Prem Raj Keshyep  
V/s  
KYB-Commant Pvt Ltd && Ors

**Section:** 241 of Co.Act,2013/ 45.r.w. Rule 11 of NCLT,2016

**ORDER**

Learned Counsel Mr. Shalvi Mehta appeared.

Learned Counsel P.A. Kabadi appeared for Petitioner.

Learned Counsel Mr. Shouryendu Ray Appeared. Learned Senior Counsel Mr. Kamal Trivedi appeared. Learned Counsel Mr. Saurabh Mehta appeared.

We direct Respondent to file reply in main CP within two weeks and Learned Counsel for Petitioner to file reply within two weeks in IA 45 of 2020 by exchanging inter-say.

Matter to appear for further consideration on 09.03.2021.

**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

Dated this the 25th day of January, 2021

**Prakash**

**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**